

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/S SHRI VARDHMAN RICE MILLS PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1	Name of corporate debtor	Shri Vardhman Rice Mills Private Limited
2	Date of incorporation of corporate debtor	02.03.2009
3	Authority under which corporate debtor is incorporated / Registered	Registrar of Companies, Delhi
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U01403DL2009PTC188059
5	Address of the registered office and principal office (if any) of corporate debtor	Registered Office and Principal Office, LD-1, Pitampura, Delhi – 110034 (India) Factory Site – Gohana Road, Panipat (Haryana) - 132103 (India)
6	Date of closure of Insolvency Resolution Process	19.06.2022
7	Liquidation commencement date of corporate debtor	20.06.2022
8	Name and registration number of the insolvency professional acting as liquidator	Tarun Batra IBBI/IPA-001/IP-P00572/2017-18/11013
9	Address and e-mail of the liquidator, as registered with the Board	Address : 380, Sector-3 Extn., HSIIDC, Karnal – 132001 (Haryana) India Email : batratarun@gmail.com Mobile : 9729870010
10	Address and e-mail to be used for correspondence with the liquidator	Address : 380, Sector-3 Extn., HSIIDC, Karnal – 132001 (Haryana) India Email : cirp.shrivardhman@gmail.com Mobile : 9729870010
11	Last date for submission of claims	20.07.2022

Notice is hereby given that the National Company Law Tribunal Bench IV, New Delhi has ordered the commencement of liquidation of the Shri Vardhman Rice Mills Private Limited on 20th June 2022

The stake holders of Shri Vardhman Rice Mills Private Limited are hereby called upon to submit their claims with proof on or before 20th July 2022, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.
Submission of false or misleading proof of claims shall attract penalties.

Name and Signature of the Liquidator

Date :23.06.2022

Place : Karnal



TARUN BATRA
IP Registration No. IBBI/IPA-001/IP-P00572/2017-18/11013